

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE SMT. JUSTICE P.V. ASHA  
&  
THE HONOURABLE MRS. JUSTICE SHIRCY V

TUESDAY, THE 28TH OF APRIL 2020/8TH VAISAKHA 1942

**WPCRL. TMP.NO.2 OF 2020**

**PETITIONER:**

VIPIN DAS P., S/O P.K. PANKAJAKSHAN,  
XII/332 PAMBATH HOUSE, KOLARIKKAL LANE,  
SOUTH CHITTOOR, ERNAKULAM, PIN - 682027.

BY M. AJAY, ADVOCATE

**RESPONDENTS:**

1. THE UNION OF INDIA [REPRESENTED BY ITS SPECIAL SECRETARY AND DIRECTOR GENERAL], CENTRAL ECONOMIC INTELLIGENCE BUREAU, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, 5<sup>TH</sup> FLOOR, B WING, JANPATH BHAVAN, JANPATH, NEW DELHI, PIN - 110001.
2. THE JOINT SECRETARY (COFEPOSA), GOVERNMENT OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL ECONOMIC INTELLIGENCE BUREAU, 5<sup>TH</sup> FLOOR, B WING, JANPATH BHAVAN, JANPATH, NEW DELHI, PIN - 110001.
3. THE DIRECTORATE OF REVENUE INTELLIGENCE, [REPRESENTED HEREIN BY IT'S PRINCIPAL ADDITIONAL DIRECTOR GENERAL], ZONAL UNIT, 32/641A VYLOPILLI ROAD, ST. THOMAS LANE, PALLINADA, PALARIVATTOM, KOCHI, PIN - 682025.
4. THE SUPERINTENDENT, CENTRAL PRISON AND CORRECTIONAL HOME, POOJAPPURA, THIRUVANANTHAPURAM, PIN - 695012.

BY CGC SRI SUVIN R. MENON  
BY CGC SRI SREEHARI  
BY GOVERNMENT PLEADER SRI PAUL ABRAHAM VAKKANAL

THIS W.P.(C) HAVING COME UP FOR ADMISSION ON 28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

***JUDGMENT***

*Shircy, J.*

The learned counsel for the petitioner Sri M.Ajay submitted that this Writ Petition is not pressed.

Accordingly, the Writ Petition is dismissed as not pressed.

***(P.V.ASHA, JUDGE)***

***(SHIRCY V, JUDGE)***

*rtr/*

APPENDIX

EXHIBIT. P1: A TRUE COPY OF THE ORDER OF DETENTION F. NO. PD-12001/44/2019-COFEPOSA AGAINST THE FIRST DETENU, ISSUED BY THE SECOND RESPONDENT DATED 27.9.2019.

EXHIBIT. P2: A TRUE COPY OF THE ORDER CONFIRMING THE DETENTION OF THE FIRST DETENU ISSUED BY THE FIRST RESPONDENT DATED 31.12.19.

EXHIBIT. P3: A TRUE COPY OF THE REPRESENTATION SUBMITTED TO THE FIRST RESPONDENT BY THE FIRST DETENU DATED 25.3.20.